	MM	
THE TOTAL PRODUCTION OF THE PARTY OF THE PAR	PROFESSIONAL W10931*	SCHAN SINGHAM

	Name of	the Corporate Debtor	r: TAXUS INFRASTRU	CTURE AND POWER ational creditors (Ot	Name of the Corporate Debtor: TAXUS INFRASTRUCTURE AND POWER PROJECTS PRIVATE LIMITED; Date of Commencement of CIRP: 10.10.2022; List as on: 09.01.2023 List of operational creditors (Other than Workmen and Employees and Government Dues)	TED; Date of Comment Employees and Govern	cement of CIRP: 10. ment Dues)	10.2022; List as o	n: 09.01.2023				
Name of Creditor	Date of C	Date of Claim received			Details of Claims Admitted	Admitted			Amount of	Amount of any	Amount of Amount of any Amount of claim	Amount of Claim Remarks, If any	Ren
SI IV.	Date of receipt	imed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by security interest guarantee	Whether % of voting related party? share in CoC	% of voting share in CoC	contingent claim	mutual dues, that may be set off	not admitted	under Verification	
1 Marie Browning Limited	21-10-2022	11.73.14.036	11,73,14,036	11,73,14,036 Supplier of Goods	Z	N.F.	NO	N/A	N/A	N/A	1	1	
2 Guiarat Uria Vikas Nigam Limited	24-11-2022	4,79,35,273		Power Procurer	NIL	NIC	NO O	N/A	N/A	N/A	4,79,35,273		The Claim has been filed as
2. Gujarat Urja Vikas Nigam Limited	24-11-202		,	TOWER PROCESS	ř	NIL	ŧ		7				an Operational Creditor in Form-B, whereas the claimant does not qualify to be an Operational Creditor as per provisions of Section 5(20) and (21) of IBC 2016. The claimanthas been asked to file claim in appropriate form. Hence the claim stands rejected.
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	TOTAL	16,52,49,309	11,73,14,036					1			4,79,35,273		
the first is which to variety further verification on subsequent receipt of further information/ details/records	subsequent receipt of fu	ther information / det	rails/records										